

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) All existing stations are provided with platforms, either High Level, Medium Level or Rail Level

(b) Does not arise but platforms are being provided where new crossing stations are being opened for passenger booking

Old Coaches on Western Railway

441. Shri N. N. Patel: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the coaches of First Class of Tapti line on the Western Railway running between Surat and Bhusaval are too old; and

(b) if so, when they will be replaced?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No

(b) Does not arise

Janata Trains

442. { Shri Surendranath Dwivedy:
Shri Onkar Lal:

Will the Minister of Railways be pleased to state:

(a) how much of the seating accommodation available on the air-conditioned Janata train service to Madras, Calcutta and Bombay from Delhi is filled on an average per trip,

(b) the average revenue per trip on each route and the average expenditure on each trip, and,

(c) the proportion of travel of the pass-holders if any, to the total travellers on each route?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). The information is being collected and will be laid on the Table of the House

MOTION FOR ADJOURNMENT AND CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SWEEPERS STRIKE IN DELHI AND POLICE FIRING

12 hrs

Mr. Speaker: I have received notices of adjournment motions from as many as 13 hon Members—Shri S C. Gupta, Shri Surendranath Dwivedy, Shri Nath Pai, Shri T C N. Menon, Shri N G Goray, Shri Jagdish Awasthy, Shri Achaw Singh, Shri Supakar, Shri Hem Barua, Shri B C Kamble, Shri G K. Manay, Shri Vajpayee and Shri Brajnarayan Brajesh, on the same subject:

“The serious situation arising from the unjustified and wanton firing by Police into the Sweepers’ Bustee at Reading Road, New Delhi, resulting in death and serious injuries to sweepers.”

I received yesterday calling attention notices under rule 197 from Dr Ram Subhag Singh and Shri K L Balmiki relating to the same matter which I have admitted for today Shrimati Sucheta Kripalani, Shri Radha Raman and Shri Yadav Narayan Jadhav have also given calling attention notices today. As hon Members will see, I have put down the calling attention notice in the Order Paper in the name of Dr Ram Subhag Singh and Shri K L Balmiki. But I would like to hear the hon Minister first.

Shri T. K. Chaudhuri (Berhampore) May I point out that on occasions like this, a calling attention motion is not the proper method of discussing these things, because we will not be allowed to put any questions or have our say over this matter. That is one aspect of the matter and a very serious aspect which we should take into consideration. The hon Prime Minister made a statement yesterday and within five hours of that, this incident took place, blood was spilt and one life has been lost. The House should be given an opportunity to discuss this thing.